

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA (MAKWANA)):

(a) Yes, Sir.

(b) As the posts of U.D.Cs. who have to be granted special pay of Rs. 35/- per month have to be identified as carrying discernible duties and responsibilities of a complex nature higher than those normally expected of Upper Division Clerks the Administration has requested the various heads of departments/offices to furnish requisite information. On receipt of the information, the Administration will implement the orders.

(c) Question does not arise.

Regularisation of Casual Employees in Andaman and Nicobar

4282. SHRI MANORANJAN BHAKTA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the Central Government issued general orders to the effect that casual employees should be employed for work of casual nature and for short duration only;

(b) whether it is a fact that Andaman and Nicobar Administration has been employing casual employees for work of permanent nature and such employees are continuing in various departments for many reasons ;

(c) if so, the departments which have employed such casual mazdoors for more than 240 days and the number of such employees, Department-wise, and their length of service; and

(d) what steps the Central Government propose to take to regularise their appointment in the departments concerned after creating necessary posts in the regular establishment ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). The information is being collected and will be laid on the Table of the House.

Special Central assistance to Orissa Under Tribal Sub-Plan

4283. SHRI K. PRADHANI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that special Central assistance had been given to Orissa under Tribal Sub-Plan schemes

during the years 1978-79 and 1979-80 to upgrade the tribal sub-centres into mini Health Centres ;

(b) whether the Central assistance has also been given for the construction of dispensary buildings and staff quarters for Mobile Health Units in the tribal areas of Orissa ;

(c) if so, the number of sub-Centres upgraded to mini Health Centres in the tribal blocks of Koraput district ;

(d) the number of staff quarters and dispensary buildings constructed so far in the tribal blocks of Koraput ; and

(e) the details in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (e). Special Central Assistance is made available to the Tribal sub-Plan States to supplement the States' Plan efforts in various sectors of development in the tribal areas and is not tied up to any particular scheme.

Setting up of Wood Based Industry in Koraput District of Orissa

4284. SHRI K. PRADHANI : Will the Minister of INDUSTRY be pleased to state :

(a) whether there is any proposal to set up a wood based industry in the Koraput district of Orissa in the year 1980-81;

(b) whether it is a fact that Industrial Promotion and Investment Corporation of Orissa Ltd. has initiated action and catalyse investment for the Konark Wood Panels at Koraput during the above financial year;

(c) if so, how many people will be given employment opportunities in this wood based unit; and

(d) the total amount estimated for this project ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA) : (a) There are proposals to set up Wood Carbonisation Plant, a Rayon Grade Pulp Plant and a Paper Mill in Koraput District of Orissa.

(b) The proposed site of Konark Wood Panels has been shifted to Narla Road in Kalahandi District. The project is still under the financial appraisal of the Industrial Promotion and Investment Corporation of Orissa Ltd.